

**IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III**

Item No. 311

IA-3936/2023 IA-416/2024 Liquidation A-21/2024

In

IB-908(ND)/2022

IN THE MATTER OF:

M/s. Joneja Bright Steels Pvt Ltd.

.....APPLICANT/PETITIONER

Vs

M/s. Nipman Fastners Industries Pvt Ltd.

.....RESPONDENT

SECTION

U/s 9 of IBC, 2016

Order delivered on 18.07.2024

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the PTC Engi. : Mr. Shashank Agarwal, Abhishek Taneja, Advocates

For the RP : Ms. Honey Satpal, Ms. Nandini Chadha,

Mr. Yash Dhyani, Advocates a/w

Mr. Naresh Kumar Munjal, RP in person

For Erstwhile Director : Adv. Martin G George

HYBRID HEARING (PHYSICAL & VC)

ORDER

IA-3936/2023:-

Ms. Honey Satpal, Learned Counsel appearing for the Resolution Professional has submitted that in compliance with the order dated 28.05.2024, she has filed a list of information/documents. She shall serve a copy of the same to the Learned Counsel appearing for the Respondents during the course of the day to enable the Respondent to respond to the same.

List the matter on **09.08.2024**.

IA-416/2024:-

Pleadings are complete.

Learned Counsel appearing for the Resolution Professional shall serve a copy of the rejoinder to the Learned Counsel appearing for the Respondents during the course of the day.

List the matter on **09.08.2024** for arguments.

Liquidation A-21/2024:-

Ms. Honey Satpal, Learned Counsel appearing for the Resolution Professional has submitted that the Hon'ble NCLAT vide order dated 11.07.2024 passed in Company Appeal No. 820 of 2024, Company Appeal No. 997 of 2024, Company Appeal No. 1023 of 2024, Company Appeal No. 1024 of 2024 has set aside the order dated 09.04.2024 passed by this Adjudicating Authority in IA-3923 of 2023, IA-4529 of 2023 and IA-4528 of 2023 and the remanded the matters back for fresh considerations. The Resolution Professional is directed to file a copy of order passed by the Hon'ble NCLAT along with an affidavit within three days. The Registry is directed to list the IA-3923 of 2023, IA-4529 of 2023 and IA-4529 of 2023.

List the matter on **09.08.2024**.

Sd/-
(ATUL CHATURVEDI)
MEMBER (TECHNICAL)

Sd/-
(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)